

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 514/2025

IN THE MATTER OF:

Sandeep Kumar Verma

...Applicant

Versus

State of Uttar Pradesh & Ors.

...Respondent(s)

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Respondent No. 3

Filed by

Through

New Delhi

Dated



GIGI.C. GEORGE

Advocate

Standing Counsel (UOI)

NATIONAL GREEN TRIBUNAL

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M-9810625315

**BEFORE THE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH) NEW DELHI**

OA No 514 of 2025

In the matter of

Sandeep Kumar Verma vs State of U.P & Ors

**Affidavit on behalf of National Mission for Clean Ganga (NMCG),
(Respondent No 3), Department of Water Resources, River
Development and Ganga Rejuvenation Ministry of Jal Shakti,
New Delhi**

Most Respectfully, I, Anup Kumar Srivastava, aged 59 years, working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), D/o WR, RD&GR, Ministry of Jal Shakti do hereby solemnly affirm, and declare as under:

1. That I, the deponent, am working as Executive Director (Technical) in the NMCG and well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and competent to submit this affidavit on behalf of the answering Respondent, NMCG.

2. That in the instant matter this Hon'ble Tribunal is considering the issues regarding alleged encroachment on River Malan in Najibabad, District Bijnor, U.P. The Hon'ble NGT vide its order dated 17.10.2025 had constituted a Joint Committee which included a representative from the NMCG and directed to submit report in terms of the order/directions passed by this Hon'ble Tribunal.

3. That it is submitted that the Regional Officer U.P State PCB Bijnore (U.P) has already submitted the report before this Hon'ble Tribunal, on behalf of the Joint Committee, through an affidavit dated 19.01.2026. The said report contains the observations & recommendations of the Joint Committee. In the said report, the Joint Committee, amongst other, has recommended for drain tapplings. In



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कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संसाधन नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt of India New Delhi

-2-

this regard it is submitted that the responsibilities for drain tapplings, construction of the Sewage Treatment Plan (STP) and reuse of the treated water vests with the State Governments and its concerned department. Accordingly, the State Government is fully empowered to undertake the implementation from the funds available with the State Government or it may alternatively explore seeking financial assistance, if so desire, under AMRUT, Swatch Bharat Fund, etc. as deemed appropriate.

4. That it is submitted that the NMCG, vide its D.O. letter dated 07.08.2025, addressed to the Chief Secretary, Government of Uttar Pradesh, has emphasized the importance of protection and management of flood plains in the Ganga Basin in accordance with the provisions of Authority Notification, 2016. The said letter draws attention to Sections 3(1), 4(ix) and 6(3) of the Order, which mandate delineation of flood plains corresponding to a 100-year return period flood and prohibit construction activities within the active flood plain, except under exceptional circumstances. The letter further refers to the *Technical Guidelines on Flood Plain Zoning* issued by the Central Water Commission (CWC) on 31.07.2025, providing a structured framework for States to undertake flood plain demarcation. In view of the said guidelines, NMCG has advised that the process of flood plain delineation and regulation of activities within protected/regulated zones be aligned with the provisions of the Authority Notification, 2016 and implemented in a timely and effective manner. The State Government has accordingly been requested to direct the concerned departments to undertake Flood Plain Zoning (FPZ) works in conformity with the guidelines and to furnish updated status reports on the progress and implementation to NMCG at the earliest.

Copy of the D.O. letter dated 07.08.2025 is marked and attached herewith as '**Annexure- R1**'.

5. That in order to facilitate the reuse of treated water, NMCG has developed a National Framework for Safe Reuse of Treated Water, which serves as a guiding document for States to formulate their respective reuse policies. This framework also supports the establishment of viable economic models for wastewater reuse, encouraging adoption across sectors. Complementing this, NMCG has issued a guidance handbook tailored for urban policymakers and city administrators. The handbook outlines best practices and safety



अनूप कुमार शर्मा/Anup Kumar Srivastava
 कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
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 जल संवर्धन, नदी विकास और गंगा संरक्षण विभाग
 Dept. of Water Resource, River Development and Ganga Rejuvenation
 जल शक्ति विभाग / Ministry of Jal Shakti
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

protocols for reusing treated water, aiming to reduce dependency on freshwater sources and promote sustainable urban water management. As for the status of Safe reuse of Treated Water policy in the State is concerned, it has approved the Reuse Policy in the cabinet meeting on 23.03.2026.

6. That the answering respondent craves leave of this Hon'ble Tribunal to make any other submissions or furnish other details, if so directed, in the matter.

Deponent Srivastava
अनूप कुमार श्रीवस्तव
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संचयन नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India New Delhi

VERIFICATION:

Verified at New Delhi on ^{5th May} April 2026 that the contents of the above affidavit are true and correct to my knowledge based on official record and no part of it is false and nothing material has been concealed therein.

Deponent Srivastava
अनूप कुमार श्रीवस्तव
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संचयन नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India New Delhi

I IDENTIFY THE DEPONENT



CERTIFIED THAT THE DEPONENT

Shri / Smt. Anup Kumar Srivastava
3/a, w/o of Exec. Director
Identified by Mr. G. C. George Adv.
have solemnly sworn before me at Delhi
on 5/5/2026 at serial no. 2930
that the contents of the affidavit which have
been read over and explained to him/her
are true and correct to his / her knowledge.

Oath Commissioner
Govt. of NCT of Delhi

5/5/2026

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Annexure-R-I 67

राजीव कुमार मित्तल, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
Rajeev Kumar Mital, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA



सत्यमेव जयते
75
आज़ादी का
अमृत महोत्सव

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

TE-16015/7/2023-O/o ED(TECH) NMCG

Dated: 7th August, 2025

Subject: Flood plain identification & demarcation as per the Technical Guidelines issued by CWC-reg.

Kind reference is invited to The River Ganga (Rejuvenation, Protection and Management) Authorities Order, dated 07.10.2016, emphasizes the protection of flood plains in the Ganga Basin as an essential component for the rejuvenation and sustainable management of the river. Specific references to Flood plains are outlined under Sections 3(l), 4(ix) and 6(3) of the said Order which, inter-alia, mentions flood plain delineation at 100-yr return period flood, and prohibition of construction activity in the active flood plain, except under exceptional circumstances, as defined.

Attention is also invited to the "Technical Guidelines on flood plain zoning" issued by the Central Water Commission (CWC), under Ministry of Jal Shakti, Government of India on 31st July 2025. These guidelines provide structured guidance document for undertaking Flood plain demarcation in respective States. A copy of the said guidelines sent to State Governments by CWC vide their letter File No. T-101013/1/2022-RC DTE/52-81 dated 31-07-2025 is enclosed as **Annexure-1** for ready reference.

In light of these comprehensive guidelines, the National Mission for Clean Ganga (NMCG) will align relevant provisions of the 2016 Order, particularly with respect to the delineation/demarcation of flood plains for different flood return periods and the regulation of activities in protected/regulated zones.

It is now expected that the process of flood plain demarcation and its regulation in protected/regulated zones will be streamlined and effectively implemented. And, in view of these, it is requested that concerned officials in the State be directed- (i) to undertake the FPZ works in a timely and effective manner, in conformity with the aforementioned guidelines, & (ii) to submit updated status reports on the FPZ activities and their implementation to NMCG at the earliest.

Encl.: As above

Yours faithfully,

Sd/-
(Rajeev Kumar Mital)

नमो
गंगे

राष्ट्रीय स्वच्छ गंगा मिशन
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NATIONAL MISSION FOR CLEAN GANGA
1st Floor, Major Dhyana Chand National Stadium, India Gate, New Delhi - 110002
Ph. : 011-23049528, Fax : 23049566, E-mail : dg@nmcg.nic.in

Arth
Ganga
नदी का स्वच्छ जीवन

S

To,

1. The Chief Secretary, Government of Uttarakhand, Uttarakhand Secretariat, 4 Subhash Road, Dehradun - 248 001, email: chiefsecyuk@gmail.com
2. The Chief Secretary, Government of Uttar Pradesh, Secretariat, Lucknow - 226 001 email: csup@nic.in
3. The Chief Secretary, Government of Jharkhand, Secretariat, Ranchi - 834 004 email: cs-jharkhand@nic.in
4. The Chief Secretary, Government of West Bengal, Nabana (13th Floor), 325 Sarat Chatterjee Road, Shibpur, Howrah - 711102 email: cs-westbengal@nic.in
5. The Chief Secretary, Government of Himachal Pradesh, Government Secretariat, Shimla-171 002 email: cs-hp@nic.in
6. The Chief Secretary, Government of Rajasthan, Secretariat, Jaipur - 302 005 email: csraj@rajasthan.gov.in
7. The Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, Vallabh Bhawan, Bhopal - 462 004 email: cs@mp.nic.in
8. The Chief Secretary, Government of Haryana, 4th Floor, Haryana Civil Secretariat, Sector-1, Chandigarh - 160019, email: cs@haryana.nic.in
9. The Chief Secretary, Delhi, Government of National Capital Territory of Delhi, 3rd level, Delhi Secretariat, I.P. Estate, New Delhi-110002, email: csdelhi@nic.in
10. The Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya Raipur - 492 002 email: csoffice.cg@gov.in
11. The Chief Secretary, Government of Bihar, Government of Bihar, Main Secretariat, Patna-800015 email: cs-bihar@nic.in

Copy (with request to co-ordinate in the matter) to:

1. Project Director, SPMG – Uttarakhand, 117 Indira Nagar, Dehradun – 248 001
2. Project Director, SMCG- UP, Plot No. 18, Sec – 7, Gomti Nagar Extn., Lucknow – 226 010
3. Project Director, SPMG – Jharkhand, Room No. 403, 4th Floor, Project Bhawan, Dhurwa, Ranchi – 834 004
4. Project Director, SPMG – West Bengal, Unnayan Bhawan (3rd floor), DJ-11, Sector II, Block-A, KMDA, Kolkata – 700 091
5. Project Director, SPMG, Bihar, Patna

Copy to:

1. PPS to Secretary, DoWR, RD & GR
2. PPS to Chairman, CWC



(Rajeev Kumar Mital)

(6)
 भारत सरकार
 Government of India
 केंद्रीय जल आयोग
 Central Water Commission
 योजना एवं विकास संगठन
 Planning and Development Organization

First Floor, West Block2
 R.K. Puram, New Delhi
 E-mail : cend-cwc@nic.in
 Ph: 011-29583836

File No. T-101013/1/2022-RC DTE/52-81

Dated : 31-07-2025

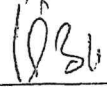
OFFICE MEMORANDUM

Floods remains one of India's most persistent and destructive natural disasters, routinely impacting lives, livelihoods, and critical infrastructure across the country. Despite frequent flood events, there has long been an absence of a structured national technical framework to guide floodplain zoning activities, an important non-structural measure to manage floods and its impacts. Recognizing the urgent need to regulate developmental activities within flood-prone areas and mitigate associated risks, the Central Water Commission, Ministry of Jal Shakti has proactively developed the **Technical Guidelines on Flood Plain Zoning (FPZ)- July 2025**.

These Guidelines have emerged through extensive consultations with Central and State stakeholders, including deliberations at two National Workshops on Flood Plain Management. These are envisioned to serve as a comprehensive framework enabling States and Union Territories to undertake scientific demarcation of floodplain zones—particularly across priority river reaches—and regulate activities therein, anchored in principles of ecological sensitivity and flood vulnerability.

The Central Water Commission (CWC) stands committed to support State(s) towards effective implementation of FPZ across the country through technical assistance to empower stakeholders with the necessary tools and expertise.

The Guidelines are **annexed** herewith for further action. It is requested that States/ UTs undertake follow-up measures in alignment with the Guidelines and periodically apprise CWC of their progress, thereby fostering a coordinated and sustained effort between Central and State governments toward enhanced flood resilience and ecological conservation.


 (D.P. Mathuria)
 Chief Engineer

To

1. Principal Secretaries, WRD of the States/UTs (as per list attached).
2. Regional Offices of CWC (As per list attached)
3. Engineer-in Chiefs of States /UTs (As per list attached)

Copy for information to:

1. PS to Secretary, DoWR, RD & GR, New Delhi.
2. PS to Secretary, DDWS, CGO Complex, Pragati Vihar, New Delhi-03
3. PS to Chairman, CWC, New Delhi.
4. Chief Secretaries of States/UTs (as per list attached).
5. PS to Member (RM/D&R/WP&P), CWC, New Delhi.
6. Commissioner (FM), CGO Complex, Lodhi Road, New Delhi.
7. Director General, National Mission for Clean Ganga, Major Dhyan Chand Stadium, New Delhi-02.
8. Project Director, National River Conservation Directorate, Jor Bagh, New Delhi.
9. Chairman, Brahmaputra Board, Guwahati, Assam-29.
10. Chairman, GFCC, Sinchai Bhawan, Rajbansi Nagar, Patna-15.
11. Chairman, Upper Yamuna River Board, C Block, Phase 2, Industrial Area, Sector 62, Noida, Uttar Pradesh 201309.
12. Chairman, KRMB, Errum Manzil, Irram Manzil Colony, Punjagutta, Hyderabad, Telangana 500082.
13. Chairman, GRMB, 5th Floor, Jalasoudha, Errum Manzil, Hyderabad-082
14. Project Administrator, Polavaram Irrigation Project, Rajamahendravaram, Andhra Pradesh-125.
15. Director General, National Water Development Agency, 18-20, Community Centre, Saket, New Delhi-17.
16. Chairman, BBMB, sector 19-B, Madhya Marg, Chandigarh-19
17. Chairman, Damodar Valley Corporation, DVC Towers, VIP Road Kolkata-700054.
18. Chairman, TB, Hosapete, Karnataka 583225.
19. Chairman, Narmada Control Authority, Sector B, Scheme No 74, Vijay Nagar, Indore, Madhya Pradesh 452010.
20. Chairman, Bansagar Control Board, Chirahula Colony, Madhya Pradesh 486001.
21. Secretary, Betwa River Board, Rajghat Colony, Jhansi, Uttar Pradesh 284003.
22. Director, CWPRS, Sinhagad Road, Khadakwasla, Pune-24
23. Director, CSMRS, Sector 3, Hauz Khas, New Delhi, Delhi 110016